

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13019/03/2016-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 16th October, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri (i) Umesh Amritlal Trivedi, (ii) Ajaykumar Chandulal Rao, (iii) Vireshkumar Bavchandbhai Mayani, and (iv) Dr. Ashutosh Pushkerray Thaker, to be Judges of the Gujarat High Court, in that order of seniority, with effect from the date they assume charge of their respective offices.

mjp
16/10/2018

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

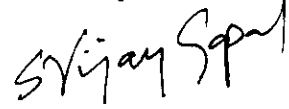
The Manager,
Government of India Press,
FARIDABAD

No. K. 13019/03/2016-US.I

Dated 16.10.2018

Copy to:-

1. S/Shri (i) Umesh Amritlal Trivedi, (ii) Ajaykumar Chandulal Rao, (iii) Vireshkumar Bavchandbhai Mayani, and (iv) Dr. Ashutosh Pushkerray Thaker, C/o The Registrar General, Gujarat High Court, Sola, Ahmedabad.
2. The Secretary to the Governor of Gujarat, Gandhinagar.
3. The Secretary to the Chief Minister of Gujarat, Gandhinagar.
4. The Secretary to the Chief Justice, Gujarat High Court, Sola, Ahmedabad.
5. The Chief Secretary, Government of Gujarat, Gandhinagar.
6. The Registrar General, Gujarat High Court, Sola, Ahmedabad.
7. The Accountant General, Gujarat, Gandhinagar.
8. The President's Secretariat, (CA.II Section), New Delhi.
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Registrar (Conf.), O/o Chief Justice of India, 10, Tees January Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(RK))/DS(S)/S.O.(Desk)
12. Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 23382978